GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA STARRED QUESTION NO. 267 TO BE ANSWERED ON 05th DECEMBER, 2016

INDIA-CANADA ANNUAL MINISTERIAL DIALOGUE

*267. DR. SHRIKANT EKNATH SHINDE: SHRI RAHUL SHEWALE:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the third India-Canada Annual Ministerial Dialogue was held on 29 September, 2016 at Toronto and if so, the details thereof and the issues discussed therein:
- (b) whether India and Canada have agreed to cooperate at the International Fora on Trade Facilitation Agreement on Services as well as the unfinished agenda items of Doha Round and if so, the details thereof;
- (c) whether both sides have appreciated the need for early institutionalization of the CEO Forum mechanism which would be instrumental in forming an organic link and suggest the issues concerning the trade to the Government and if so, the details thereof:
- (d) whether India has taken up the issue of Canada's Temporary Foreign Workers Entry Programme which has acted as a barrier for the Indian IT companies; and
- (e) if so, the response of the Government of Canada thereto?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 267 FOR ANSWER ON 05th DECEMBER, 2016 REGARDING "INDIA-CANADA ANNUAL MINISTERIAL DIALOGUE"

(a) Yes, Madam. The third India-Canada Annual Ministerial Dialogue was held on 29-09-2016 between the Minister of State for Commerce and Industry, Smt. Nirmala Sitharaman and the Trade Minister of Canada MsChrystia Freeland, at Toronto.

The discussion covered outstanding trade and investment related issues and among other things, focused on expanding bilateral trade, having more B 2 B interface with constitution of CEO Forum by Canada and regular interaction between the CEOs on both sides. Discussions also took place regarding taking forward the ongoing negotiations of Comprehensive Economic Partnership Agreement (CEPA) and Foreign Investment Promotion and Protection Agreement (FIPA).

- (b) India and Canada agreed to cooperate at the International Fora on issues of common interest.
- (c) Yes, Madam. Canadian side assured to work quickly to constitute the Canadian list of members of CEO Forum and work out modalities for greater B 2 B interface.
- (d) Yes, Madam.
- (e) The Trade Minister of Canada assured to look into the issues.
